## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 44/14	TP 62/16	For hearing	397/398	Mangala Invest- ments Ltd. & 4 Others Vs. Canara Land Investments Ltd. & 4 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REF	PRESENTATION TO WHOM	SIGNATURE	
١.	CIKNI Acocada 9743831062	Petition	Co o	
•	L. WAXYARNAR for heynder Con	me keynden 1-5-	A	
	(080-43397000)			

## ORDER

Counsel for the Petitioner is present. Counsel for Respondent is also present. The Counsel for Petitioner requested to file objections in IA 201/17. List it on 12.02.2018.

Member (T)

Member (J)